

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 97 of 2013

Dated : 18th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. Appellant(s)

Versus

C.E.R.C. & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Poorva Saigal
Ms. Anushree
Mr. Avinash Menon**

**Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr.Sharma for R.2**

ORDER

Written Submissions are being filed today by the learned counsel for the Respondent No.2

The learned counsel for the Appellant seeks some time to file the comprehensive Written Submissions on the preliminary question. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for further hearing on **24.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**